



The Tamil Nadu Farmers' Management of Irrigation System (Amendments) Act, 2009

Act 1 of 2009

Keyword(s):

Farmers, irrigation

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TAMIL NADU GOVERNMENT GAZETTE

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Part IV—Section 2

Tamil Nadu Acts and Ordinances

The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 29th January 2009 and is hereby published for general information :—

ACT No. 1 OF 2009.

An Act to amend the Tamil Nadu Farmers' Management of Irrigation Systems Act, 2000.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixtieth Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Farmers' Management of Irrigation Systems (Amendment) Act, 2009.

Short title
and
commence-
ment.

(2) It shall come into force at once.

Tamil Nadu
Act 7 of
2001.

2. In section 5 of the Tamil Nadu Farmers' Management of Irrigation Systems Act, 2000, in sub-section (5), for the expression "five years", the expression "five years and six months" shall be substituted.

Amendment of
section 5.

(By order of the Governor)

S. DHEENADHAYALAN,
Secretary to Government,
Law Department.